# I 27 87 97 10

37. (47 of 5)

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to Bihas Assembly mme of the House)
From Mohiveddin Nagas ..... Constituency (Name of the Constituency)

Rana Gangehwas Sighet wife of Late Janas dam Singh.

Agod 6.2. ... years, resident of Halphas Eva faladie (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:

(strike out whichever is not applicable)

## (2) Details of PAN and status of filing of Income tax return:

Sl. No.	Names Rana Gangeshwar Siryh	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)
1.	Self	BUKPS 66481	×	v
2.	Spouse-		*	
3.	Dependent 1			
4.	Dependent 2	1		
5.	Dependent 3	×	* *	

# (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Patory P/S CasiNo-58/02, 142/05 Mohiuddin Nagus P/S CaseNo - 104/09 Kotwali P/S CaseNo - GR 3450/2000 Patory
(b)	Name of the court, Case No. and Date of order taking cognizance :	*
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	×

### 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	Never
(b)	Name of the Court(s). Case No. and	
	Date(s) of order(s).	*

123	Punishme Limposes.	

(5) That I give herein below the details of the assets (movable and in movable etc.) of myselic my spouse and all dependents:

#### A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

x

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand	15,700:	20,000/-	_	-	_
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	S. G. I. Bihak	AleNo -	dal Patra 1. 31808129 pro bob.	722 - H	nf-1400s
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	*	1	×	×	+
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	S.B.I Life	Policy No-	44033165	305-year	4-50,000:
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	×	~	× .	)r	*
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	×	×	*	×	~
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	10 goom	50 gram		1,68,	000 = 000

Any other assets such as value of		
(Claims/interest	 1	
x, Gross Total value		

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	Raspur Pate				
	Area (Total measurement in acres)	27-0-0				
	-Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	1500000-	9			
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Ma Nagaz Summisti Pul Laheria Scipar				
	Area (Total measurement in sq. ft.)	0-8-0-6-	200 000 2			
	Whether inherited property (Yes or NO)	0-9-2				
10.0	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase				-	
	Any Investment on the land by way of development, construction etc.		Estima			
	Approximate Current market value	16,00,000=1				
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

(11)	Total of Current Market Value of (i) to (v) above		
(v) (vi)	Others (such as interest in property)		
	Approximate Current market value	1800,000 = 00	
	Any Investment on the land by way of development, construction etc.		
	Cost of property (in case of purchase) at the time of purchase		atr.
	Date of purchase in case of self acquired property		
	Whether inherited property (Yes or NO)		
	Built up Area (Total measurement in sq. ft.)		
	Area (Total measurement in sq. ft.)	The state of the s	00000000
(17)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Samostipul - old tacha-Percka- 6 Dhurt	500 000 = 10 500 000 = 10
(iv)	Approximate Current market		
	Any Investment on the property by way of development, construction etc.		
	C vst of property (in case of parchase) at the time of parchase		
	Day of purchase in case of serr activitied property		-
	V is her inherited property (' es or NO)		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	S.BJ. Vielha	ormandal, Pa	ng-530500	to who fed	- 072
	Loan or dues to any individuals/ Entity other than inentioned in (i) above. Name(s) Amount outstanding Nature of loan				¥	

	Ally other liability					1
	Grand total of liabilities			-		
(ii)	Government Dues: Dues to departments dealing with government accommodation				i	
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity	1	Λ	×	×	e
	Dues to departments dealing with supply of telephones/mobiles	v	3*	~	· *	r
	Dues to departments dealing with government transport (including aircrafts and lielicopters)	7	,	y	v	y
	Income Tax Dues			×	y-	×
	Wealth Tax Dues	×	×		Y	*
	Service Tax Dues	r	×	_×	×	· v
	Municipal /Property Tax Dues	>'	· ×	Y	V	×
	Sales Tax Dues	×	*	×	×	Υ .
	Any other dues					
	Grand total of all Govt. dues		1		1	

175	Datalla of	profession or	
1 / 9	Details or	profession or	occupation:

a. Self. Agriculure

(8) My educational qualification is as under: 9. Se. Bihas University, Museful pur.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Rana Gargeshwel Singh
2.	Full postal address	At+10 - Rashful Patosia via-R.S.M. Nop
3.	Number and Name of the constituency and state	137, Mohiuddin Nasul Samastipul,
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	B.J.P.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nevel

	CO:	Total number of Pending of (s) have taken cognizate	e	4 Nevel								
5.	PA	PANOT BUKPS6648P				one Tax Retu	T. Ast Income Stone					
	(a)	Candidate	1 3 3 3			×			7			
	(b)	Spouse:		×			У					
	(c)	Dependents				of .			y			
6.		Details of Assets and Liabilities in rupees										
		Description	Self	Spou	se	Dependent-I	Depende	ent-il	Dependent-III			
Α.		Moveable Asset (Total value)	BJ. Liter-Po	No-	441	33/65303	- 50,00					
В.		Immovable Asset										
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)										
	(ii)	Approximate Current Market Price of Asset (Total Value)	50,68000	100								
7		Liabilities										
		(i) Government dues (Total)										
		(ii) Loans from Bank, Financial Institutions and others (Total)							-			
8.	(	Give details of School / Unurse) (Name of the School	iversity educa	ation w	rith	full form of the	e certifica					

#### VERIFICATION

											and correct to the
best of my	knowledge	and belicf	, no part	of it is fi	alse and	nothing	material	has been	n conceale	ed there	from. I further
declare that											

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(h) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified atthis the	day of Ap.zt	2012
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MI SOTZEN /4

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
  - 2 Affidavit smould be sworn before an Oath Commissioner or Magnistrate of the First Class or before a Notary Public.
  - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
  - 4. The affidavit should be either typed or written legibly and neatly.